

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 303**  
**9/252/ND/2020**

**IN THE MATTER OF:**

Income Tax Officer Ward 2(4), New Delhi .... Petitioner/Applicant  
Vs.  
ROC & Others (M/s. Angesh Trading Company .... Respondent  
Pvt. Ltd.)

**Order under Section 252 of the Companies Act, 2013**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Appellant : Mr. Puneet Rai, SSC along with Mr. Nikhil Jain Advs.  
For Respondent :

**ORDER**

One week time granted as prayed by the Ld. Counsel appearing for the Income Tax Department for bringing on record the copy of the Assessment Order and Demand Notice.

List the matter **on 01.07.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**